

1. Basic Seed Farms	—	2
2. Grainage	—	1
3. Technical Service Centres	—	8
4. Chawki Rearing Centres	—	40
5. Cocoon Markets	—	2
6. Cocoon Drying Chambers	—	40
7. Demonstration cum-Training Centre for reeling	—	1

[English]

Increase in Water Supply in Delhi

3279. SHRI KALP NATH RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any plan has been worked out for increasing the water supply to the residents of Delhi; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Delhi Water Supply and Sewage Disposal Undertaking has reported that it has taken several long term measures and short term measures (scheduled for completion within the current year) to increase the supply of drinking water in Delhi. Some of the measures are:—

Short term measures

- (i) Construction of 180 MLD water treatment plant at Wazirabad. First phase already completed.
- (ii) Construction of 54 MLD Iron Removal Water Treatment Plant at Okhla.

- (iii) Construction of 5 ranney wells in Alipur expected to yield about 67.50 MLD.

Long term measures

- (i) Construction of second 450 MLD Water Treatment Plant at Haiderpur (2 years).
- (ii) Construction of 180 MLD (40 MGD) Water Treatment Plant at Nangloi (2-3 years).
- (iii) Construction of 450 MLD Water Treatment Plant at Gokulpuri in Trans-Yamuna (5-6 Years).

Grants to Institutions for Mentally

Retarded Children

3280. SHRI P.C. THOMAS: Will the Minister of WELFARE be pleased to state:

(a) whether Union Government have any scheme to provide grants to institutions where mentally retarded children are taught and rehabilitated;

(b) the details of grants given together with the terms and conditions thereof;

(c) whether "NIRMALA SADAN" a school for mentally retarded children at Muvattupuzhia in Ernakulam district in Kerala was being given financial assistance, if so, the details thereof;

(d) whether this grant has been discontinued and if so, the reasons therefor; and

(e) whether Government propose to increase the grants/financial assistance for the benefit of more mentally retarded children?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):
(a) Yes, Sir.

(b) Under the Scheme of "Assistance to Organisations for the Disabled Persons", Grants-in-aid are released annually to institutions which are registered under the Societies Act, and are engaged in the following activities:

- (i) Detection and intervention of primary nature, and also the prevention of disability,
- (ii) Education and/or training, and
- (iii) Rehabilitation—Physical, psychological, social and economic.

The applications for the projects are normally accepted by the State Governments/Union Territories. The State Governments scrutinise each application/project and forwards it to the Ministry. A list of Organisations for the mentally retarded receiving grants-in-aid is given below in the statement.

(c) Yes, Sir. The details are:

1987-88	Rs. 45,275/-
1988-89	Rs. 1,00,095/-

1989-90

Rs. 1,03,878/-

(d) No, Sir.

(e) Yes, Sir.

STATEMENT

Andhra Pradesh

1. The General Secretary, Andhra Pradesh State Council for Child Welfare, Raj Bhavan, Road, Hyderabad.
2. Radha Institute for Mentally Retarded, 8555, M.G. Road, Opp. T.V.S. Ranganj, Secunderabad (A.P.)
3. Pamencap Centre, 2-B, Vasavi Colony, Picket, Secunderabad-500003.
4. Hyderabad Special School for Children in need for special care, 1-3/20/90, Mahankali Street, Secunderabad.
5. Thakur Hari Prasad Institute for the Mentally Handicapped, Hyderabad.

Assam

1. President, Gauhati, Mental Welfare Society, Ratnagri Lane Bamuni-maidem, Gauhati.

Gujarat

1. The Administrator, Shishu Kunj, Special School for M.R. Children, Rupaliba Garden, MG Road, Porbandar (Gujarat).
2. Managing Trustee, Shri Sharda Charitable and education Trust, Kothari Sadan, Kashav Nagar, Ahmedabad-380027.

Haryana

1. District Red Cross Society, Rohtak.

Jammu & Kashmir

1. The Secretary, Rotary Innerwheel Home for Mentally Retarded Children, Bharat Chhawni, P.B. No. 57, Jammu.

Karnataka

1. The Hony. Secretary, Association for the Mentally Handicapped, Byra Sandra Bangalore-39.
2. **The Director**, Institute of Speech and Hearing, Hennur Road, Bangalore-560084.
3. **Director, Dt. Steiner's Curative Education Instt. for Mentally Retarded Children**, Vidyagiri, Dharward-580004.

Kerala

1. The Secretary, Social Welfare Centre, Trichur-650005.
2. The President, Bala Vikas Society, PEROORKADA Trivandrum-695005.
3. The Secretary, Young Women's Christian Association, Quilon (Kerala).
4. Hony. Secretary, Rotary Instt. for children in need of special care, Behind Tagore Theatre, Trivandrum.

Maharashtra

1. The Executive Secretary, National Society for Equal Opportunities for the Handicapped, Postal Colony Road, Opposite to Beggar's Home, Chembur, Bombay-400071.

2. The Project Officer, Community Aid and Sponsorship Programme A-2, Rasadhara Cooperative Housing Society Ltd., 385, S.V.P. Road, Bombay-40004 (India).

3. ASTITVA, Plot No. 8, Phase IMIDC Dombivli (E), Distt. Thane.

4. The Hony. Director, Society for Care, Treatment, Training of Children in need of special Care, Sewri Hills, Sowri Road, Bombay-400033.

5. Poona Seva Sadan Society, 613-14, Sadashiv Path, Pune-411030.

6. The Executive, Vice-President, Society for the Vocational Reh. of Retarded, Kalichand Mansion, 298, Shamaldas Gandhi Marg, Bombay-2.

7. Kamayani Udyog Kendra, Society, 1137/64, Shivaji Nagjar, Poone-411005.

8. Probodhini Vidya Mandir (A School for the Mentally Rotarded Children) Circle Cinema Compound, Old Agra Road, Nasik-2.

Manipur

1. Secretary, Centre for Mental Hygien, Sagar Road, Thiangam Loikai Imphal (Manipur).

Orissa

1. Handicapped Welfare Organisation Balasore, Orissa.

Tamil Nadu

1. **Bala Vihar, Halls Road, Kilpauk, Madras-600010.**

2. Anbagam Instt. for the Mentally Retarded, Race Course Road, Madurai-2 (T.N.) 19538.
3. The Executive Director, Andhra Mahila Sabha, Iswari Prasad Dattatreya Orthopaedic Centre, 10, Dr. Duragabi Desh Muk Road, Madras-600028 (T.N.)
4. The Secretary, Pathway Centre for Rehabilitation and Education for the Mentally Retarded Children, 15, 1st Main Road, Gandhi Nagar, Adyar, Madras-600020.
5. Church of South India Trust Association Dicese Office, 204, Race Course Road, Coimbatore (T.N.)

2. Prabartak Sangha, Chandannagar, (West Bengal).
3. The Director, Alakendu Bodh Niketan, Plot No. CIT Scheme, VII-54, V.I.P. Road, Kankurgachi, Calcutta.
4. The Chairman, Society for Remedial Education Assessment Counselling Handicapped, 73-1/A-Palam Avenue, Calcutta-700010
5. Secretary, Abhinav Bharati, (Manevikas Kendra) 11, Pretorial Street, Calcutta-700071.
6. Secretary, Reh. India, P-91, Hellen Keller Sarani, Majerhat, Calcutta-700053.

Uttar Pradesh

1. The Secy. Bureau of Child Welfare and Research, I.T. Building, Hazrat Ganj, Lucknow-226001.
2. The Director RAPHAEL, Ryder Cheshire International Centre, P.P. 157, Dehradun.
3. The Secretary, MANGALAM, 96, Society Park, Narahin, Lucknow.
4. The General Secretary, Chetna School for the Mentally Retarded Children, B-8, Nirala Nagar, Lucknow.
5. Manager, Akhil Bhartiya Viklang Kalyan Samiti, Distt. Faizabad, Ayodhya.

West Bengal

1. The Secy. Prabhartak Instt. of Mentally Retarded, P.O. Chandennagar, Distt. Hooghly.

Delhi

1. The President, Federation for the Welfare of the Mentally Retarded, (India), Shaheed Jeet Singh Marg, Katwaria Sarai, Institutional Area, New Delhi-110067.
2. The Manager, Balwantrai Mehta Vidya Bhavan, Lajpat Bhavan, Lajpat Nagar, New Delhi-110024.
3. Director Sanjivini Society for Mental Health, 190, Under Defence Colony Fly Over, New Delhi.
4. Secretary, Delhi Society for the Welfare of Mentally Retarded Children, Okhla Road, New Delhi.
5. Director-cum-Hony. Secretary Samadhan, J-32, South Extension, Part-I, New Delhi.
6. General Secretary, 'Tamana' 183, Munirka Enclave, New Delhi.